

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).23516/2003

(From the judgment and order dated 22/09/2003 in CMWP No. 41162/2003 of The HIGH COURT OF JUDICATURE AT ALLAHABAD)

BASANTI DEVI & ORS.

Petitioner(s)

VERSUS

RAJANA DEVI AGRAWAL & ORS.

Respondent(s)

(With prayer for interim relief)

(FOR FINAL DISPOSAL)

Date: 10/03/2006 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE B.N. SRIKRISHNA

HON'BLE MR. JUSTICE TARUN CHATTERJEE

For Petitioner(s)

Mr. S.K. Aggarwal, Sr. Adv.

Mr. Rishi Malhotra, Adv.

Mr. Prem Malhotra, Adv.

For Respondent(s) Mr. J.N. Dubey, sr. Adv.

Mr. Anurag Dubey, adv.

Mr. K.B. Upadhyay, Adv.

Mr. Manish Kumar, adv.

Mr. Gaurav Singh, Adv.

Mr. S.R. Setia, Adv.

UPON hearing counsel the Court made the following

O R D E R

Leave granted.

Status quo to continue.

(K.K. Chawla)

Court Master

(Radha R. Bhatia)

Court Master